### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.2831 TO BE ANSWERED ON 15<sup>TH</sup> DECEMBER, 2021

#### **URBAN BENEFICIARIES UNDER NFSA**

### 2831. SHRI RAJESHBHAI CHUDASAMA: SHRI NIHAL CHAND:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the percentage of rural and urban beneficiaries currently covered under the National Food Security Act (NFSA) in the country, State/UT-wise;
- (b) the reasons for less number of beneficiaries than the provisions made under the scheme;
- (c) whether the Government has fixed any targets under the NFSA, if so, the present status of the targets and if not, whether any target is being considered for future; and
- (d) if so, the details of the amount allocated and utilised under the NFSA in the country during the last five years, State/Union Territory-wise?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): A statement indicating the State/Union Territory (UT)-wise percentage coverage of beneficiaries under the National Food Security Act, 2013 is at Annexure-I.

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- (b): Identification of beneficiaries is the responsibility of the State Governments. The identification of beneficiaries by States/UTs is a continuous process, which involves exclusion of ineligible/ fake/duplicate ration cards and also exclusion on account of death, migration etc and inclusion on account of birth as also that of genuine left-out households. This may result in some gap in coverage of beneficiaries.
- (c): The NFSA provides for coverage upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population. Corresponding to the all India coverage of 75% and 50% in the rural and urban areas, State-wise coverage was determined by the then Planning Commission (now NITI Aayog) by using the National Sample Survey Organization (NSSO) Household Consumption Expenditure Survey data for 2011-12. At present, against the intended coverage of 81.35 crore, about 79.53 crore beneficiaries are identified by the States/UTs under the Act.
- (d): Foodgrains at subsidized prices is made available by Food Corporation of India (FCI) to the States/UTs under the NFSA, for which food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Government take responsibility of procurement of foodgrains and its distribution to the eligible households, that food subsidy is released directly to State Governments. Ministry of Finance allocates scheme-wise fund as a whole. There is no State-wise fund allocation for Food Subsidy. A Statement indicating the fund allocated and released to FCI and DCP States under this scheme during the last five years is at Annexure-II.

Central Government also provides Central assistance to States/UTs under NFSA for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per approved norms. A statement indicating the funds released to States/UTs under this scheme during the last five years is at Annexure-III.

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ANNEXURE REFERRED TO IN PART (a) OF THE UNSTARRED QUESTION NO.2831 DUE FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

### State/Union Territory wise percentage coverage of beneficiaries under the National Food Security Act, 2013

(As on 30.11.2021)

Sl. No.	States/ UTs	Population in lakh (Census	Percentage Coverage			Accepted No. of persons under	No. of families/persons presently identified under NFSA (in lakh)	
		2011)	Rural	Urban	Total	NFSA (in lakh)	Total persons	% of accepted persons
1	Andhra Pradesh	493.77	60.96	41.14	54.32	268.23	268.22	100.00%
2	Arunachal Pradesh	13.83	66.31	51.55	62.98	8.71	8.40	96.48%
3	Assam	311.69	84.17	60.35	80.82	251.90	251.17	99.71%
4	Bihar	1038.05	85.12	74.53	83.92	871.16	871.16	100.00%
5	Chhattisgarh	255.4	84.25	59.98	78.61	200.77	200.77	100.00%
6	Delhi	167.53	37.69	43.59	43.44	72.78	72.78	100.00%
7	Goa	14.58	42.24	33.02	36.50	5.3218	5.32	100.00%
8	Gujarat	603.84	74.64	48.25	63.40	382.84	341.71	89.26%
9	Haryana	253.53	54.61	41.05	49.89	126.49	126.49	100.00%
10	Himachal Pradesh	68.57	56.23	30.99	53.70	36.82	28.64	77.80%
11	Jharkhand	329.66	86.48	60.20	80.16	264.25	263.70	99.79%
12	Karnataka	611.31	76.04	49.36	65.75	401.93	401.93	100.00%
13	Kerala	333.88	52.63	39.50	46.36	154.80	154.80	100.00%
14	Madhya Pradesh	725.98	80.10	62.61	75.27	546.42	482.58	88.32%
15	Maharashtra	1123.73	76.32	45.34	62.31	700.17	700.17	100.00%
16	Manipur	28.55794	88.56	85.75	87.75	25.06	19.97	79.69%
17	Meghalaya	29.64	77.79	50.87	72.39	21.46	21.46	100.00%
18	Mizoram	10.91	81.88	48.60	64.71	7.06	6.68	94.65%
19	Nagaland	19.81	79.83	61.98	74.66	14.79	14.05	94.98%
20	Odisha	419.47	82.17	55.77	77.77	326.21	324.15	99.37%
21	Punjab	277.04	54.79	44.83	51.08	141.51	141.51	100.00%
22	Rajasthan	686.21	69.09	53.00	65.09	446.62	440.01	98.52%
23	Sikkim	6.08	75.74	40.36	66.78	4.06	3.79	93.30%
24	Tamil Nadu	721.39	62.55	37.79	50.56	364.7	364.69	100.00%
25	Telangana	352.89	60.96	41.14	54.32	191.70	191.62	99.96%
26	Tripura	36.71	74.75	49.54	68.15	25.02	24.83	99.24%
27	Uttar Pradesh	1995.81	79.56	64.43	76.19	1520.6	1471.92	96.80%
28	Uttarakhand	101.17	65.26	52.05	61.22	61.94	61.94	100.00%
29	West Bengal	913.48	74.47	47.55	65.88	601.84	601.84	100.00%
30	A&N	3.8	24.94	1.70	16.58	0.63	0.61	96.61%
31	DNHⅅ	5.86	69.93	54.17	60.72	3.56	3.02	84.88%
32	Lakshadweep	0.64	35.30	33.56	34.40	0.22	0.22	99.06%
33	Chandigarh (DBT)	10.55	38.54	47.26	47.01	4.96	2.75	55.35%
34	Puducherry (DBT)	12.44	59.68	46.94	50.96	6.34	6.24	98.37%
35	J&K	122.67	63.93	46.93	59.26	72.69	72.41	99.61%
4			55.65	41.62	52.47	1.4391	1.44	99.99%
36	Ladakh	2.74	33.03	71.02	024.77	1.1071	1.11	22.2270

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ANNEXURE REFERRED TO IN PART (d) OF THE UNSTARRED QUESTION NO.2831 DUE FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

Details of Fund allocated for Food Subsidy to Food Corporation of India and released year-wise under National Food Security Act (including PradhanMantriGaribKalyan Anna Yojana and AtmaNirbhar Bharat scheme)

(Rs in crore)

Year	Amount allocated	Amount released		
2016-17	103334.61*	103334.61*		
2017-18	101981.69*	101981.69*		
2018-19	140098*	140098*		
2019-20	75,000.00	1,19,164.02 **		
2020-21	344077	462789 ***		
2021-22 Up to 30.11.21	2,02,616	1,34,000		

<sup>\*</sup>Includes NSSF loan of Rs 25,000 crores in FY 2016-17, Rs 40,000 crores in FY 2017-18, Rs 70,000 crores in FY 2018-19.

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<sup>\*\*</sup> For FY 2019-20, Rs 44,164.02 crores in FY 2019-20 released from food subsidy has been adjusted for repayment of NSSF loan.

<sup>\*\*\*</sup> Over and above RE (20-21), fund of Rs 1,18,712 crore has been additionally allocated by MoF for the purpose of repayment of NSSF loan to FCI.

ANNEXURE REFERRED TO IN PART (d) OF THE UNSTARRED QUESTION NO.2831 DUE FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

Statement indicating the subsidy released to DCP States during the last 5years under National Food Security Act (including Pradhan Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat scheme)

(Rs in crores)

Sl no.	Name of the State	2016-17	2017-18	2018-19	2019-20	2020-21	21-22 (as on 30-11-21)
1	AndhraPradesh	3212.82	6060.17	4542.57	7404.42	8424.72	5186.75
2	Bihar	1495.24	4535.11	2291.68	2535.71	4117.33	3994.33
3	Chhattisgarh	3141.28	4272.36	3303.19	4628.11	7193.13	3104.60
4	Gujarat	46.21	0.00	9.31	69.03	9.24	0.00
5	Karnataka	0.00	166.95	417.53	205.79	323.99	340.28
6	Kerala	419.25	782.06	620.23	469.30	1214.98	984.44
7	MadhyaPradesh	5354.97	8113.23	6026.97	8888.39	11946.44	3827.97
8	Maharashtra	F 12-2.	583.66	0.00	1920.17	2555.74	676.76
9	Odisha	3847.72	5133.57	4651.01	5807.45	8985.73	2244.94
10	Punjab	2877.68	796.33	1722.33	1612.09	1761.53	860.38
11	Rajasthan	0.00	0.00	0.00			0
12	TamilNadu	2303.76	651.70	1136.61	3242.79	3109.76	1387.19
13	Telangana	1716.71	3853.71	2559.31	4858.89	6879.59	5031.88
14	Uttarakhand	346.80	860.11	329.8	903.12	1371.33	990.95
15	WestBengal	2441.93	2042.30	3279.69	2194.86	8792.03	1286.93
16	Jharkhand					3.66	3.66
17	Tripura					29.79	15.58
18	DBT*	133.97	148.74	139.25	204.24	182.78	97.76
	Total	27338.35	38000.00	31029.485	44944.35**	66901.77 **	30040.74

<sup>\*</sup> Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli. As on 30.11.2021.

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<sup>\*\*</sup> The RE, 2019-20 was Rs. 33508.35 crore. Total release includes Rs 11,436 crores released to DCP states from NSSF loan to FCI. Accordingly, MoF has additionally allocated (over and above BE for 20- 21) Rs 11,436 crore for repayment to FCI for NSSF loan & said amount has been released to FCI from DCP head in FY 2020-21. The said amount Rs 11,436 crore to FCI for NSSF loan has not been included in the subsidy figures mentioned for DCP or FCI.

ANNEXURE REFERRED TO IN PART (d) OF THE UNSTARRED QUESTION NO.2831 DUE FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

Central assistance released to States/UTs under NFSA for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin under the National Food Security Act, 2013 (Including Pradham Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat Package)

S. No.	States/UTs	Fund Released (In crore) – As on 01.12.2021						
J. 11U.	Diales/UIS	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	
1	Andhra Pradesh	0.00	213.51	132.02	62.52	271.76	61.22	
2	Arunachal Pradesh	0.00	17.70	10.13	0.00	0.80	0.00	
3	Assam	174.20	397.38	286.47	0.00	368.08	207.55	
4	Bihar	501.39	618.30	356.47	342.43	796.58	440.08	
5	Chhattisgarh	0.00	174.72	140.65	31.28	124.07	26.70	
6	Delhi	0.00	0.00	0.00	136.83	4.15	9.68	
7	Goa	0.00	2.39	4.04	1.81	3.15	2.66	
8	Gujarat	34.98	219.12	171.82	146.47	285.75	45.49	
9	Haryana	122.81	0.00	51.13	6.70	19.23	149.39	
10	Himachal Pradesh	0.00	38.35	98.03	29.18	2.79	6.52	
11	Jharkhand	0.00	125.84	0.00	317.72	170.94	78.35	
12	Karnataka	328.41	285.19	176.10	0.00	84.39	53.46	
13	Kerala	0.00	0.00	134.57	0.00	23.53	0.00	
14	Madhya Pradesh	380.97	198.41	167.95	0.00	634.60	64.18	
15	Maharashtra	593.00	425.88	356.92	305.83	501.91	130.08	
16	Manipur	0.00	25.43	45.05	0.00	21.63	18.84	
17	Meghalaya	0.00	0.98	0.00	0.00	104.61	36.50	
18	Mizoram	0.00	0.00	0.00	14.60	11.08	7.71	
19	Nagaland	0.00	11.54	16.69	0.00	15.63	8.15	
20	Odisha	0.00	147.60	219.24	0.00	4 18.44	177.13	
21	Punjab	0.00	67.01	63.60	9.30	9.24	0.00	
22	Rajasthan	333.33	10.05	339.87	95.86	374.02	225.92	
23	Sikkim	2.30	2.80	8.41	4.92	5.85	1.78	
24	Tamil Nadu	0.00	191.00	163.32	0.00	54.32	48.50	
25	Telangana	0.00	129.13	153.09	0.00	253.36	25.49	
26	Tripura	28.62	29.18	37.00	32.28	30.50	21.13	
27	Uttar Pradesh	0.00	662.98	457.14	141.05	1520.57	195.77	
28	Uttarakhand	0.00	109.75	0.00	0.00	6.04	39.53	
29	West Bengal	0.00	341.53	170.94	0.00	626.64	572.24	
30	A&N	0.00	0.16	0.00	0.00	0.06	0.00	
31	Chandigarh	0.00	0.00	0.00	0.00	0.16	0.37	
32	D&NH	0.00	0.00	0.00	0.00		0.33	
	DD	0.00	0.36	0.00	0.00	0.43		
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	
34	Puducherry	0.00	0.00	0.00	0.00	0.36	0.00	
35	J&K			50 00 00 0		137.85	19.27	
36	Ladakh	0.00	53.76	123.31	0.00	0.00	0.00	
8 2	Total Release	2500.00	4500.00	3883.94	1678.78	6482.54	2674.05	

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